

Fourteenth Loksabha

Session : 5

Date : 22-08-2005

Participants : [Krishnaswamy Shri A.](#), [Yadav Shri Devendra Prasad](#), [Seth Shri Lakshman Chandra](#), [Acharia Shri Basudeb](#), [Athawale Shri Ramdas](#)

>

Title : Need to provide reservation in Jobs to Scheduled Castes and Scheduled Tribes in Private Sector.

SHRI BASU DEB ACHARIA (BANKURA): Sir, the National Common Minimum Programme has promised to bring a legislation to provide reservation in jobs for the Scheduled Castes and the Scheduled Tribes in the private sector. ... (*Interruptions*)

MR. SPEAKER: You are raising the same thing.

SHRI BASU DEB ACHARIA : Sir, it has not been discussed.

MR. SPEAKER: It will be discussed.

SHRI BASU DEB ACHARIA : Sir, when?

MR. SPEAKER: We shall fix up the time. The hon. Minister has called a meeting last week. They want to bring a Bill.

SHRI BASU DEB ACHARIA : Sir, it is not pertaining to the professional institutions. It is providing reservation in jobs in the private sector.

MR. SPEAKER: Very good. You may continue.

SHRI BASU DEB ACHARIA : Sir, in the private sector, there is no reservation for the Scheduled Castes and the Scheduled Tribes. When a public sector is changed to a private sector due to disinvestment, the owners of the private sector are not complying with the reservation policy because there is no legislation to provide reservation in jobs for the Scheduled Castes and the Scheduled Tribes in the private sector.

Sir, there is a large-scale unemployment among the Scheduled Castes and the Scheduled Tribes. Eighty-nine per cent of the Scheduled Castes have no land of their own. India cannot become a modern society unless the State intervenes for affirmative action to empower *dalits*. Sir, reservation is a small part of empowerment of the people and even that is being eroded. When there is a change in the management of industries, this is being eroded in the case of reservation to the Scheduled Castes and the Scheduled Tribes.

Sir, the UPA Government has committed to provide reservation for the Scheduled Castes and the Scheduled Tribes in the private sector. I am told that a Committee has been constituted, a few months

back, to examine this matter. We want the Government to take a decision on this very urgent matter. Lakhs and lakhs of the Scheduled Castes and the Scheduled Tribes are facing unemployment and poverty.

Sir, I urge upon the Government to bring forward legislation for providing reservation for the Scheduled Castes and the Scheduled Tribes in the private sector.

SHRI A. KRISHNASWAMY (SRIPERUMBUDUR) Sir, I also associate with this matter. ...
(*Interruptions*)

श्री रामदास आठवले (पंढरपुर) : अध्यक्ष महोदय, मैं माननीय सदस्य, श्री बसुदेव आचार्य द्वारा उठाए गए विषय से अपने आपको सम्बद्ध करता हूँ।

SHRI LAKSHMAN SETH (TAMLUK) Sir, I also associate with this matter... (*Interruptions*)

श्री देवेन्द्र प्रसाद यादव (झंझारपुर) : अध्यक्ष महोदय, मैं भी अपने आपको इस विषय से एसोसिएट करता हूँ। मेरा निवेदन है कि इसमें ओ.बी.सी. को भी जोड़ दिया जाए।

MR. SPEAKER: The names of the hon. Members who wish to associate with this matter will also be recorded.

Now, Shri Santosh Gangwar to present the Report of the Business Advisory Committee.